

STATEMENT

Originally a provision of Rs. 1.0 crore was made in the 2nd Five Year Plan for development of Coir Industry—Rs. 0.7 crore for schemes to be implemented by the State Governments and Rs. 0.3 crore for Central schemes to be implemented by the Coir Board. The Kerala Government represented for increased allotment for coir industry for the reason that Coir was the most important Cottage industry of the State. The overall provision was therefore increased to Rs. 2.3 crores—Rs. 2 crores for States' schemes and Rs. 0.3 crore for Central schemes. However, consequent on the reappraisal of the overall resources, the Five Year provision for Coir Industry was reduced to Rs. 1.76 crores—Rs. 1.48 crores for States' schemes and Rs. 0.28 crore for Central schemes. State-wise allocation of the revised provision of Rs. 1.48 crores have not been made as the State Governments' requirements are now considered on Annual basis.

(c) No representation has been received from the Govt. of Kerala regarding the allocations.

Export of 'Animal Casings'

*631. Pandit D. N. Tiwary: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there has been a total stoppage in the export of 'animal casings' in recent years; and

(b) if so, the reasons for the same?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No, Sir.

(b) Does not arise.

Hindustan Machine Tools, Ltd.

*632. { Shri N. R. Muniswamy:
Shri Narayanankutty Menon:
Shri Punnoose:
Shri L. Achaw Singh:
Shri Ram Garib:
Shri Karni Singhji:
Shri Bhanja Deo:

Will the Minister of Commerce and Industry be pleased to state:

(a) the nature of agreement recently entered into between Hindustan Machine Tools Ltd., and an Italian firm in respect of manufacture of cylindrical grinding machines in Hindustan Machine Tools Ltd.;

(b) what would be the price of grinding machine produced by the Hindustan Machine Tools Ltd., as compared to the landed cost of imported equivalents; and

(c) when is its manufacture to commence?

The Minister of Industry (Shri Manubhai Shah): (a) A statement giving a summary of the more important features of the agreement is laid on the Table of the House. [See Appendix II, annexure No. 78.]

(b) The selling prices of Grinding Machines produced in the Hindustan Machine Tools is expected to be below the landed cost of imported equivalents based on preliminary data of production.

(c) The first batch of these machines is expected to be produced by the end of March 1960.

Data regarding Small Scale Industries

*633. { Shri M. B. Thakore:
Shri Oza:
Shri K. U. Parmar:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government is contemplating to obtain detailed co-ordinated statistical data about the Small Scale Industries, which is at present not available; and

(b) if so, what steps Government are taking in this regard?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is given below.

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The following steps have been taken:—

- (i) It has been decided that all Small Scale Industrial Units employing 10 or more workers should get themselves registered under the Industries (Development and Regulation) Act with the State Directors of Industries and submit quarterly statistical returns in prescribed forms.
- (ii) A Standing Committee on Statistics has been constituted to review the existing condition of available statistical information, to recommend co-ordination and integration in the collection of statistics by the Centre and the States, and to consider long term measures for collecting statistics in a co-ordinated manner.

Khadi and Village Industries Board

- *634. { Shri Kodiyan;
Shri Narayanankutty Menon;
Shri V. P. Nayar:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Kerala Khadi and Village Industries Board have now decided to reduce the salary of Ambar Charkha instructors, by about Rs. 19 each and also to close down Neera Bhavans in Kerala;

(b) how many Neera Bhavans exist at present under the State Boards in Madras and Bombay; and

(c) the number of tappers who will become unemployed consequent on the closure of Neera Bhavans?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 79.]

Lean Gas Plant, Sindri

*635. Shri Aurobindo Ghosal: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1888 on the 18th April, 1959 and state:

(a) whether the lean gas plant of Sindri Fertilisers and chemicals Ltd. has since started producing its guaranteed capacity; and

(b) if not, the reasons therefor?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) The Lean Gas Plant has not yet been taken over by the Sindri Management as the contractors have not been able to demonstrate that the plant can produce gas to the designed capacity.

(b) There are some defects in the construction of the plant which make it difficult to run it at a high rate for prolonged periods. The question of removing these defects is under discussion with the contractors.

Irregularities in Issue of Passports

636. { Shrimati Ila Palchoudhuri;
Shri Aurobindo Ghosal;
Shri S. A. Mehdi;
Dr. Gangadhara Siva;
Shri H. N. Mukerjee:

Will the Prime Minister be pleased to state:

(a) whether Government of India's attention has been drawn to a report appearing in 'Statesman' dated the 31st October, 1959, to the effect that about 300 Indian nationals due to disembark at Genova (Italy) on the 30th October, 1959 en route to Britain were prevented from landing by the Italian Police because of certain faults and irregularities in their passports;

(b) if so, the facts of the matter; and

(c) the steps taken by the Government of India in regard thereto?